

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1692/2020**

This the 5<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Akhter Rasool, Age 40 years S/o Makhan Khan, R/o Gohlad, Tehsil Mendhar District Poonch.

.....Applicant

(Advocate:- Waseem Akram Mir-Not Present)

**Versus**

1. Union Territory of Jammu and Kashmir through its Commissioner/Secretary School Education Department, Civil Secretariat, Jammu and 3 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

T.A. No 61/1692/2020 arises out of WP (C) No. 325 of 2020 and pertains to Rehbar-e-Taleem (ReT) Teachers. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil